

(ग) यदि हाँ, तो इस संबंध में सरकार की क्या प्रतिक्रिया है ?

विधि तथा समाज कल्याण मंत्री (श्री गोविन्द मेनन) : (क) जी हाँ ।

(ख) जी हाँ ।

(ग) यदि विवाह सम्बन्धी इस्लामी विधियों में ऐसे संशोधन भी कर दिये जाएं, जैसे कि तुर्की, ईरान और पाकिस्तान में किए गए हैं, तो भी विवाह सम्बन्धी कोई एक रूप संहिता नहीं बन सकती । इन देशों की यथा संशोधित विधियाँ विवाह और विवाह विच्छेद की हिन्दी विधि से तात्त्विक रूप से भिन्न है ।

#### Scheme of Customs Service in Agricultural Machinery for Farms

- \*70. SHRI CHANDRA SHEKHAR SINGH:  
SHRI SARJOO PANDEY :  
SHRI P.C. ADICHAN :  
SHRI HARDAYAL DEVGUN :  
SHRI BAL RAJ MADHOK :  
SHRI D.C. SHARMA :  
SHRI BENI SHANKER SHARMA :  
SHRI BHOLA NATH MASTER :

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have any proposal under consideration to organise a customs service in agricultural machinery for farms; and

(b) if so, the main features thereof and total cost involved therein?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNA-SAHIB SHINDE): (a) A scheme for the establishment of Agricultural Machinery Hiring Centres for the benefit of farmers has been drawn up for implementation during the 4th Five Year Plan.

(b) The scheme provides for establishment of Agricultural Machinery Hiring Centres in the different States during the 4th Plan, each centre having a number of crawler and wheeled tractors and other agricultural machinery depending upon the requirements of the area where the centres would be set up.

Each centre would have a workshop attached to it. The workshop would also undertake repairs of machines hired under the scheme as well as of other machines of cultivators on charge basis.

The centres would be organised and operated by Agro-Industries Corporations, wherever these have been set up. In the other States, State Governments may take up the scheme directly. It is proposed to set up 30 tractor hiring centres during the 4th Plan period and the number would be increased later based on experience. The scheme would be taken up in such of the States and areas where intensive cultivation and multiple cropping are developing at a fast rate. It will also be taken up in areas where mechanisation is needed and has to be popularised.

The cost of setting up of one Agricultural Machinery Hiring Centre would come to about Rs. 20.37 lakhs—Rs. 17.87 lakhs for machinery and equipment and Rs. 2.50 lakhs for buildings, etc. The scheme would be financed on 50% equity and 50% loan basis. The Central and State Governments would contribute in equal proportion towards the equity share capital of the Corporation. The loan would be provided by the Government of India to the State concerned depending upon the need of the State Corporations for loan assistance.

#### Seminar on Agricultural Finance

- \*71. DR. RAVEN SEN:  
SHRI C. JANARDHANAN:  
SHRI JAGESHWAR YADAV

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Reserve Bank of India had recently organised a seminar on agricultural finance in Bombay;